

**Audited Accounts and Report of
Paradip Port Trust for
1968-69**

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):
I beg to lay on the Table a copy of the
Annual Accounts of the Paradip Port Trust
for the year 1968-69 and the Audit Report
thereon, under sub-section (2) of section 103
of the Major Port Trusts Act, 1963. [Placed
in Library. See No. LT-4635/70].

श्री अटल बिहारी वाजपेयी : अध्यक्ष
महोदय, प्राइम 8 के बारे में क्या रहा ?

MR. SPEAKER : That is laid on the
Table.

SHRI ATAL BIHARI VAJPAYEE : He
did not get up. I have my objection to that.
अध्यक्ष महोदय, यह बहुत गलत तरीका है।
मैंने आप से निवेदन किया था कि या तो आप
उन्हें यह बतव्य न रखने दें या हमें कल बहस
का मौका दें।

अध्यक्ष महोदय : यह उन्होंने रख दिया था।

श्री अटल बिहारी वाजपेयी : कैसे रख
दिया था ?

MR. SPEAKER : The allocation of
time is not in my power. I am here to pre-
side. If you want to speak, you can keep
on speaking. Allocation of time is not in
my power. I can only permit you to speak.

श्री अटल बिहारी वाजपेयी : यह बहुत
गलत काम किया है, हम इस के खिलाफ अपना
रोष प्रकट करना चाहते हैं, हम सदन में नहीं
बैठेंगे—यह कोई तरीका नहीं है।

श्री राम किशन गुप्त (हिंसार) : हम सदन
की कार्यवाही नहीं चलने देंगे।

SHRI M. R. MASANI (Rajkot) : Let
the Government issue this in the form of a
press communiqué. Let them not lay it on
the Table of the House. Let them publish
it outside, if they want to... (Interruptions)

श्री कंचर लाल गुप्त : यहां जानबूझ कर
गलत तथ्य पेश किये जा रहे हैं। शास्त्री जी
की हत्या के लिए ये लोग जिम्मेदार हैं, उस पर
पर्दा डालने की कोशिश की जा रही है।

श्री रवि राय (पुरी) : अध्यक्ष महोदय,
मेरा प्वाण्ट ग्राफ आर्डर है—जब एतराज किया
गया कि पंत जी रिपोर्ट सभा पटल पर न रखें,
उस समय शास्त्री जी बोल रहे थे...

MR. SPEAKER : I allowed it only after
it was placed on the Table of the House.

श्री रवि राय : मैंने नहीं सुना कि पंत जी
ने कहा कि मैं सभा पटल पर रख रहा हूँ...
(व्यवधान)...

MR. SPEAKER : Will you all please
sit down ? When an item is to be laid on
the Table of the House, is there any power
with the Speaker to say "No, you cannot
lay it on the Table" ? (Interruptions) No.
When it is laid on the Table of the House,
hon. Members can ask for a discussion on
it. There is never a case in the history of
the House where a discussion took place as
to why it is laid on the Table of the House.
After it is laid on the Table, if a regular
notice is given for discussion, that they want
to discuss it, then time is fixed. There were
many instances where you have been demand-
ing from the government that they should
come forward with statements and you have
complained that they did not come forward
with a statement. Now they are laying a
statement on the Table of the House and you
are objecting to it... (Interruptions)

SHRI BAL RAJ MADHOK (South
Delhi) : Now they have brought it on the
last day of the session, when there is no
opportunity to discuss it.

MR. SPEAKER : If you give notice, we
will fix some time for discussion.

(Shri Atal Bihari Vajpayee and some
other hon. Members then left the
House.)

SHRI SHIVA CHANDRA JHA : On a
point of order.